## **GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH AND FAMILY WELFARE DEPARTMENT** 9<sup>TH</sup> LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, **NEW DELHI - 110002**

No.F.51/DGHS/PH-IV/COVID-19/2020/ βηςεγίθω 2393-2407 Dated: 13 03/2020

## **ORDER**

In exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, it is hereby directed that all sports gathering (including IPL)/conferences /seminars beyond 200 people are prohibited in NCT of Delhi for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19.

> (Padmini Singla) Secretary (Health & Family Welfare) Government of NCT of Delhi

No.F.51/DGHS/PH-IV/COVID-19/2020/ βηςειγ μω/2393-2407 Dated: 13/03/2020 Copy to: -

- Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi. 1.
- Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi. 2.
- Secretary to Hon'ble Dy. C.M, Govt. of Delhi, New Delhi. 3.
- Secretary to Hon'ble Minister Health & Family Welfare, GNCTD 4.
- OSD to C.S, Govt. of NCT of Delhi, New Delhi. 5.
- 6. Commissioner of Police, Delhi.
- Pr. Secretary (School Education/Higher Education/Technical Education) 7.
- Chairperson, New Delhi Municipal Council 8.
- Director, General Health Services, GNCTD 9.
- Commissioner, MCD (EDMC/NDMC/SDMC) 10.
- All the District Magistrates in the Govt. of NCT of Delhi. 11.
- Mission Director, Delhi State Health Mission (DSHM), Delhi 12. 13.
- Director, Directorate of Family Welfare, GNCTD
- Director, DIP with the request for wider publicity. 14.

SIO, NIC for uploading the same on the website of Delhi Government. 15.

(Padmint Sinc

Secretary (Health & Family Welfare) Government of NCT of Delhi